## GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:2193 ANSWERED ON:11.03.2013 REVENUE LOSS TO PORTS Sardinha Shri Francisco

## Will the Minister of SHIPPING be pleased to state:

- (a) the details of major ports which are affected due to ban on exports of iron ore and revenue loss registered as a result thereof during the last three years and the current year;
- (b) the steps taken/proposed to be taken by the Government to protect the salary and pension of the employees and pensioners in such ports;
- (c) whether the Government is planning to extend soft loan in support of the continuous plan and non-plan works in case of ports where revenue loss is more than 60 per cent due to the ban in iron ore export; and
- (d) if so, the details of measures taken by the Government in this regard?

## **Answer**

## MINISTER OF SHIPPING (SHRIG.k. VASAN)

(a): The details of Major Ports affected by the ban on exports of iron ore and the revenue loss suffered as a result thereof during the last three years and the current year are as under:

- (b) The salary and pension of the employees and pensioners are being paid from the ports resources. The following measures are taken by Major Ports to minimise the losses due to ban on iron ore:-
- (i) Efforts are made to compensate the loss due to ban on iron ore by handling alternate cargo.
- (ii) Creating additional storage to facilitate export of food grains by FCI.
- (iii) Austerity measures to reduce expenditure,
- (iv) Special Voluntary Retirement scheme has been proposed by some Ports.
- (c) & (d) A proposal for financial support to meet the operational expenditure in the year 2013-14 has been received from Mormugao Port.